



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,3rd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 13

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR FRESH ADMISSION WITH STAY/BAIL -

1	WA/219/2024 B/O	DEFODIL DAS AND 3 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 9 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024



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COURT NO: 13

**[THIS BENCH WILL SIT AFTER
RISING OF DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WP(C)/3468/2024 B/O	MD. MOINUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
2	WP(C)/3469/2024 B/O	MD. RAFIQUE UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
3	WP(C)/3470/2024 B/O	SULTAN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
4	WP(C)/3471/2024 B/O	MD. ALI HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
MOTION (BA)				
5	Bail Appln./1946/2024 B/O	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD. A SAHAD B.L. SARMA MR. M H ALI	PP, ASSAM
6	Bail Appln./1951/2024 B/O	NOOR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
7	Bail Appln./1953/2024 B/O	ABDUL MONNAT ALI @ ABDUL MONNAT Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	PP, ASSAM
8	Bail Appln./1963/2024 B/O	MD SIRAJUL MIA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM

MOTION

9	CRP(IO)/225/2024 B/O	PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
10	CRP(IO)/226/2024 B/O	MON TALUKDAR AND ANR Versus KRISHNA KANTA PATOWARY	MR. DITUL DAS MS TINLUNG	
11	Crl.Pet./801/2024 B/O	PRAVIR KUMAR ROY Versus ALKA SINGH	MRS. A GAYAN MS P RABHA MS M BARMAN	
12	Crl.Pet./802/2024 B/O	NARAYAN BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
13	AB/1707/2024 B/O	DIPAK MIZAR @ DEEPAK MIJAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
14	AB/1741/2024 B/O	KABEJ UDDIN SHEIKH Versus THE STATE OF ASSAM ANR	MR. S C BISWAS MS. K L R YANTHAN MS A BORAH MS. J GHOSH	PP, ASSAM
15	AB/1742/2024 B/O	ANKUR SHARMA Versus THE STATE OF ASSAM,	MR. H BURAGOHAIN	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./1726/2024 FIXED	MANNONG MOSSANG AND ANR Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
17	Bail Appln./1730/2024 FIXED	BIKASH DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
18	Bail Appln./1755/2024 FIXED	PINKEE GUPTA Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
19	Bail Appln./1767/2024 FIXED	DIPU DAS Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM

ORDERS

20	I.A.(Civil)/1984/2024 B/O in W.P.(Crl.)/15/2024 WITH W.P.(Crl.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
		RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
21	I.A.(Civil)/1987/2024 B/O in RSA/12063/2023 WITH RSA/12063/2023 (Filing Number)	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	
		RINA BORA AND ANR. Versus SANGEETA CHOWDHURY B	MR V K BAROOAH	

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HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER
RISING OF DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1969/2024 B/O	MUNINDRA KUMAR DEV SHARMA Versus THE STATE OF ASSAM	MR. A M BORA MR B P BORAH MR P J DUTTA MISS. J GOGOI	PP, ASSAM
2	Bail Appln./1972/2024 B/O	MUNINDRA KUMAR DEV SHARMA Versus THE STATE OF ASSAM	MR. A M BORA MR B P BORAH MR P J DUTTA MISS. J GOGOI	PP, ASSAM
3	Bail Appln./1973/2024 B/O	MUNINDRA KUMAR DEV SHARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	PP, ASSAM
4	Bail Appln./1974/2024 B/O	NURJOU L ISLAM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
5	Bail Appln./1975/2024 B/O	KHAIRUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
6	Bail Appln./1976/2024 B/O	JUGNU BASFOR Versus THE STATE OF ASSAM	MR B K SINGH MR D AKRAM MR M SAHEWALLA	PP, ASSAM
7	Bail Appln./1978/2024 B/O	HABIL AHMED AND ANR Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
8	Bail Appln./1980/2024 B/O	HABIL AHMED AND ANR. Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
9	Bail Appln./1981/2024 B/O	DIGANTA NEOG Versus THE STATE OF ASSAM	MS. P BORAH	SC, EXCISE DEPTT.
MOTION				
10	AB/1746/2024 B/O	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM

11	AB/1747/2024 B/O	ANOWAR HUSSAIN @ BULUN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	AB/1748/2024 B/O	NASIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
13	AB/1749/2024 B/O	AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	AB/1750/2024 B/O	ABDUL REHMAN KHAN @ ABDUL RAHMAN KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/1751/2024 B/O	SURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH DR. JAYOSHREE DAM	PP, ASSAM
16	AB/1752/2024 B/O	ASHADUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
17	WP(C)/3445/2024 B/O	SANKAR BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MR. M SMITH MR. U SAIKIA	GA, ASSAM
18	WP(C)/3475/2024 B/O	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
<u>ADMISSION</u>				
19	Crl.A./192/2024 B/O	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
WITH				
	I.A.(Crl.)/579/2024 in Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./1803/2024 FIXED	EUSUF ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
21	Bail Appln./1829/2024 FIXED	JASHIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
22	Bail Appln./1929/2024 FIXED	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	Bail Appln./1931/2024 FIXED	MUKHTIAR HUSSAIN Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/1498/2024 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM
25	AB/1565/2024 B/O	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MS S AHMED MR. A K HANNAN	PP, ASSAM
26	AB/1649/2024 FIXED	JUBEDA HANUN AND ORS Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM

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